

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr. Appeal No. 646 of 2013**

Jagdish Kumar Gulati ... Appellant

Versus

The State of Jharkhand through CBI ... Respondent

With

**Cr. Review No. 856 of 2014**

**Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

For the Appellants : Mr. Suraj Singh, Adv.  
For the CBI : Mrs. Neetu Sinha, Adv.

04 / 25.06.2020

Heard the parties through Video Conferencing.  
Learned counsel for the appellant prays for time.  
Prayer for time is allowed as the last chance.  
List these appeals fifteen weeks after the lockdown is over.

**(ANIL KUMAR CHOUDHARY, J.)**

Smita/-